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(b) The operational area allowance was granted in compensation for hardships of life the staff had to undergo in that area. Comparatively speaking there was no justification for granting the concession in Jammu city.

RAILWAY AND WAGON BOOKINGS

*115. Shri Dabhi: Will the Minister of Railways be pleased to state:

(a) whether it is a fact that Govern-. ment have received representations from various associations of trade and commerce, especially those of Ahmedabad and Kaira Districts regarding the irregularities in railway booking and shortage of wagons; and

(b) if so, what steps Government have taken to ease the situation?

The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shahnawaz Khan): (a) Yes. A number of representations have been received from the public and trade and commercial associations in the Ahmedabad and Kaira Districts of Bombay State regarding shortage of wagons for movement of traffic, but only one in respect of irregularities in allotment of wagons.

(b) Consistent with the overall requirements of traffic to be met, endeavours continue to be made to ease he situation which became particularly difficult owing to the heavy movements of hay for famine areas in Maharashtra required by the Bombay Government, followed by breaches on the Bulsar District in the middle of June. The rate of movement of traffic has already improved.

LADY SOCIAL GUILES

*116. Giani G. S. Musafir: Will the Minister of Railways be pleased to state:

(a) whether Government propose to appoint lady social guides; and

(b) if so, when?

The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shahnawaz Khan): (a)-Some lady Social Guides are already functioning at certain stations on the Indian Railways and there is no fresh proposal for appointment of lady Social Guides as such.

(b) Does not arise.

ACCIDENT NEAR MADANAPALLI (CIA)MS)

*117. Shri Viswanatha Reddy: (a). Will the Minister of Railways be pleased to state the total amount of claims. received so far regarding the railwayaccident that occurred in June, 1953near Madanapalli on the Southern. Railway?

(b) What is the maximum amount. allowed to an individual?

(c) Is the decision of the Claims. Commissioners final in this matter?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) Claims to the extent of Rs. 78,400 were received by the Southern Railway, but the parties concerned have been advised to profer them to the Claims Commissionerappointed under the Indian Railways Act, as he is the only competentauthority to determine such claims.

(b) The maximum amount allowed as compensation to an individual is Rs. 10,000/- under the Indian Railways Act.

(c) The decision of the Railway claims Commissioners is final, except that an appeal by the claimants lies to the High Court in respect of thequantum of compensation awarded.

मौकरी विमिनय का बलन्तु कार्यालय

***११८. भी मचल प्रमाकर : क्या** भ्रम मंत्री यह बतलाने की क्रुपा करेंगे कि :

(क) क्या यह सब है कि दिल्ली में एक नौकरी विनिमय का चलन्तू कार्यालय क्रोले वाने का विचार हैं; (स) यदि है, तो इस को कब खोला जायेगा: तथा

(ग)- इस चलन्तू कार्यालय के अन्तर्गत कौन कौन से क्षेत्र रहेंगे ?

The Minister of Labour (Shri V. V. (Gird): (a) to (c). There is no proposal to start a Mobile Employment Exchange Office in Delhi. At present, a mobile section of the Delhi Employment Exchange, housed in a motor van, visits various places within the Exchange area and registers and places employment -seekers. The Employment Exchange, Delhi endeavours to serve the entire area of the Delhi State.

RAILWAY TICKETS

*121. Shri Krishnacharya Joshi: (a) Will the Minister of Railways be pleased to state whether it is a fact that thousands of forged Railway tickets were printed and sold at Bombay?

(b) If so, since how long are these forged tickets in use?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) A few cases of the use of forged paper and card tickets have been detected.

(b) The matter is under police investigation and it is not yet possible to state the exact date from which these bogus tickets have been issued.

HORTICULTURE COMMITTEE

*123. Shri Buchhikotaiah: Will the Minister of Food and Agriculture be pleased to state:

(a) whether any special meeting of the Horticulture Committee of the Indian Council of Agricultural Research was held in New Delhi in May. 1953;

(b) whether any proposal was made to establish a Horticultural Division a; the Agricultural Research Institute, Pusa; and

(c) the suggestions made by the Comimittee to improve commercial gardens?

The Minister of Food and Agriculture (Shri Kidwai): (a) Yes.

(b) The Committée considered a proposal of the Director, I.A.R.I. for the establishment of a Horticulture Section at the Institute and recommended it.

(c) The Committee recommended that old gardens which have deteriorated should be renovated and put on their feet as going concerns. The State Governments' responsibility would be to make available advice and a limited amount of technical supervision.

MESSAGE RATE SYSTEM IN HYCFFAPAD

*124. Shri Krishnacharya Joshi: (a) Will the Minister of Communications be pleased to state the reasons for postponement of the introduction of "Message Rate" system in Hyderabad telephone exchange?

(b) when do Government propose to introduce this system?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) The introduction of Message Rate system at Hyderabad has been postponed to enable a thorough check up and inspection of the system.

(b) A_s early as possible on completion of the check up and inspection.

KAKINADA-KOTTIPALLI RAILWAY LINE

*125. Dr. Rama Rao: (a) Will the Minister of Railways be pleased to state whether there was a proposal to restore the dismantled Kakinada-Kottipalli Railway line?

(b) Have any representations been made in this connection?

(c) When do Government propose to start this work?

The Deputy Minister of Railways and Transport (Shri Alagesan); (a) and (b). Yes.

(c) The matter is under consideration.